

NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीय कंपनी विधि अधिकरण

CUTTACK BENCH

कटक खंडपीठ

ORDER OF THE HEARING ON 01st MAY, 2024, 10:30 A.M.

CP No. 23/CB/2022

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Dr. Bavaguthu Raghuram Shetty -Vs- Health-Tech Chhattisgarh Pvt. Ltd
Under Section	241-242

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

Mr. Saswat Kumar Acharya, Adv.
Ms. S.Pholgu, Adv.
Mr. Subham Agrawal, Adv.

For Respondent (s)

ORDER

Ld. Counsel, Mr. S. K. Acharya, appearing for the petitioner. There is no representation for the respondents. Pleadings are completed in this matter. List the matter by 26. 06.2024.



Kaushalendra Kumar Singh
Member (Technical)



P. Mohan Raj
Member (Judicial)